

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 377 OF 2018 &
IA NO. 825 OF 2018

Dated : 25th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

GRIDCO Limited	Versus	Appellant(s)
Power Grid Corporation of India Limited & Ors.		Respondent(s)

Counsel for the Appellant(s)	:	Mr. R. K. Mehta Ms. Himanshi Andley
Counsel for the Respondent(s)	:	Mr. Anand K. Ganesan Ms. Swapna Seshadri Mr. Rajeev Kumar Gupta (Rep.) for R-1

ORDER

List the matter for hearing on **05.09.2019.**

(Ravindra Kumar Verma)
Technical Member
mk/vt

(Justice Manjula Chellur)
Chairperson